

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 294 of 2000

Wednesday, this the 11th day of October, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. P. Gopalakrishnan,
Extra Departmental Messenger cum
Mail Carrier,
Karthikappally PO,
Karthikappally.Applicant

[By Advocate Ms. K. Indu]

Versus

1. Union of India, represented by its
Secretary, Ministry of Communications,
New Delhi.

2. The Postmaster General,
Central Region,
O/o. Postmaster General, Kochi.

3. The Superintendent of Post Offices,
Mavelikkara Division,
Mavelikkara.Respondents

[By Advocate Mr. R. Prasanth Kumar, ACGSC]

The application having been heard on 11th October, 2000,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to declare that he as a working Extra Departmental Agent in the same office is eligible to be transferred and posted as Extra Departmental Sub Postmaster, Mahadevicadu Post Office and to direct the respondents to consider his request for transfer to the post of Extra Departmental Sub Postmaster, Mahadevicadu Post Office, in the light of the order in OA No.45/98 of this Bench of the Tribunal, along with similarly situated incumbents if any in preference to outsiders.

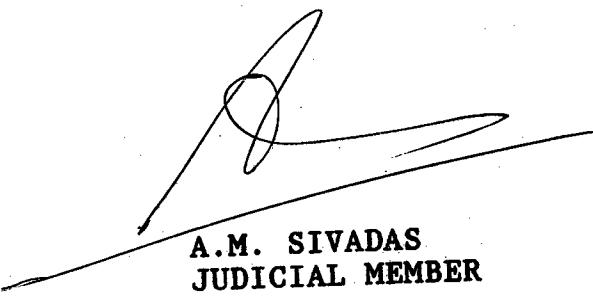
2. When the OA was taken up, the learned counsel appearing for the respondents submitted that the case of the applicant will also be considered along with similarly situated incumbents, if any, by the respondents in preference to outsiders, in the light of the findings of this Bench of the Tribunal in OA No. 45/98. The learned counsel appearing for the applicant submitted that the OA may be closed recording the submission made by the learned counsel for respondents.

3. The submission made by the learned counsel for respondents is recorded and accordingly the Original Application is closed. No costs.

Wednesday, this the 11th day of October, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

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